

## NATIONAL COMPANY LAW TRIBUNAL

## SINGLE BENCH

## CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/100/2017  
NAME OF THE PETITIONER(S) : TEAMWORK DEVELOPERS PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. Raja Prabhu

CA - appeared for  
Petitioner

lyc

B. Sridhar

Dy ROC

THC

ORDER

Shri P Raja Prabhu, CA, representing the applicant present. Shri B Sridhar,  
Dy. ROC present and stated that the report has been filed, copy of the same has  
been furnished to the other side. The matter is adjourned for hearing submissions  
at request. Put up on 28.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)